

FAQ

QUESTIONS	RESPONSE
How do I initiate video conference hearing?	Video conference hearing can be initiated by clicking the link sent to the agent/applicant on their registered email address.
What will be the user id and password for video conference hearing?	User id will be the registered email address Password is not required
What are the system requirements about video conference hearing?	<ul style="list-style-type: none"> • Desktop having Windows operating system, web camera, microphone and speakers Or Laptop with windows operating system having Web Cam & Mic (Windows 7 Or Above) • Internet connection with minimum 256 kbps speed • Google Chrome
How would I be intimated about the date and time of video conference hearing?	Through registered email address
Can I seek adjournment when the schedule has been finalised for video conference hearing?	You can seek adjournment by filing prescribed form prior to the date of hearing.
How should I furnish supporting documents related to show cause hearing?	You can upload the supporting documents online on www.ipindia.com under the radio button “documents related to show cause hearing “ .
Can video conference hearing be conducted through mobile phone?	It is advisable not to conduct hearing through mobile phone.
Will video conference hearing be recorded?	Yes
What in case I do not opt for hearing through video conference?	In such cases the hearing would be through personal appearance.
After opting the video conferencing can I also attend physical hearing?	No.
Can I change my option for physical hearing after I have opted/ attended the hearing through video conference?	You can change the mode to physical hearing whenever you receive the hearing notice through the link sent to you on the registered email address.
Additional Information	For further information contact the helpdesk: tmr-helpdesk@nic.in